

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.Nos.3-4 in CIVIL APPEAL NO(s). 8036-8037 OF 2004

BANK OF INDIA & ANR.

Appellant (s)

VERSUS

TARUN KR. BISWAN & ORS.

Respondent(s)

(For early hearing) (With office report)

Date: 09/01/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Ms. Meha Kiran, Adv.

Ms. Akanksha, Adv.

Ms. Bina Gupta, Adv.

For Respondent(s) Mr. Pijush K. Roy, Adv.

Mr. G. Ramakrishna Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

No orders.

(P.D. Balodi)

Court Master

(V.P. Tyagi)

Court Master